

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) to (c). The report of the Wage Board is at present under the examination of the Government. Pending Government's decisions thereon it is not proposed to publish the report.

(d) Copies will be placed in the Parliament Library as soon as the Government's decisions on the report have been taken.

Emergency Commissioned Officers

2421. Shri Vasudevan Nair:
Shri C. Jarnardhanan:
Shri P. C. Adichan:

Will the Minister of Home Affairs be pleased to state

(a) whether seventy posts were reserved for the Emergency Commissioned Officers in the All-India Service Examination held in September, 1966

(b) if so, how many candidates were called for interview and how many were selected; and

(c) whether the remaining posts will also be filled up from amongst the Emergency Commissioned Officers.

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) The total number of vacancies reserved for the released Emergency Commissioned/Short Service Commissioned Officers to be filled on the basis of the IAS etc (Released EC/SSC Officers) Examination, 1966, was 102.

(b) Fifty-five candidates were called for viva voce and twenty-five were selected.

(c) The remaining reserved vacancies will be filled from the candidates who have qualified through the regular combined competitive examination but an equal number of vacancies will be carried forward for being filled by EC/SSOs on the basis of the IAS etc. (Released EC/SSCOs) Examination to be held this year.

भारतीय बंद संहिता

2422. श्री क० मि० मधुकर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार भारतीय दण्ड संहिता की धारा 106 तथा 151 को समाप्त करने का है ;

(ख) यदि हा, तो क्या इस भाष्य का एक विधेयक चालू सत्र में पुरःस्थापित करने या सरकार का विचार है; और

(ग) यदि नहीं, तो पुलिस अधिकारियों की और से की जाने वाली मनमानी कार्यवाही को रोकने के लिए सरकार का क्या कानूनी कार्यवाही करने का विचार है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) उपयुक्त सबैधानिक तथा अन्य सुरक्षात्मक व्यवस्थाएँ पहले ही विद्यमान हैं ।

झमरीकी लोज जहाज "धोलनीवाफर"

2423. श्री क० मि० मधुकर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खोज करने वाला एक झमरीकी जहाज 'धोलनीवाफर' इस महीने ब.बर्ड चन्द्रगढ़ या गया है और

(ख) यदि हा, तो वह किस उद्देश्य से यहाँ आ रहा है ?

शिक्षा मंत्री (डा० विष्णु संम) :

(क) जी हा, धोलनीवाफर 8 जून, 1967 को बम्बई पहुंच गया है ।